

Economic Conference of Non-Aligned Nations

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*752. { **Dr. L. M. Singhvi:**
Shri Shree Narayan Das:
Shri Mohammad Elias:
Shri Kolla Venkaiah:

Will the **Prime Minister** be pleased to state:

(a) whether the **Government of India** have been approached to participate in an economic conference of non-aligned countries proposed to be held in May-June, 1962 which is in the process of being convened by **United Arab Republic** and **Yugoslavia**;

(b) if so, whether the **Government of India** would participate in it;

(c) what are the main objectives of the proposed conference;

(d) what is its agenda;

(e) which other countries are likely to participate; and

(f) whether the **Government of India** would favour a move to establish a permanent common clearing house for economic consultations among non-aligned nations?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) to (e). Yes, Sir. The **Government of India** have been approached but formal invitations have not yet issued nor are details of the conference, such as the timing, agenda, the countries proposed to be invited etc., as yet finalised. We have indicated our willingness to participate. The main purpose of the proposed Conference is to consider, at the technical level, problems arising out of economic groupings and other problems common to developing countries like ourselves.

(f) **Government** do not consider such a move necessary.

Dr. L. M. Singhvi: Has any study been undertaken to explore the areas and the extent of collaboration between these non-aligned countries in the economic field?

Shri Dinesh Singh: The **Ministry of External Affairs** has an economic division and it is undertaking this study.

Shri Heda: May I know, whether the effects of the formation of the **European Economic Community** would also be discussed in this Conference?

Mr. Speaker: We do not know what the agenda is going to be. Next question.

Cement Wage Board

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*753. { **Shri K. N. Pande:**
Shri Mulchand Dube:

Will the **Minister of Labour and Employment** be pleased to state:

(a) whether it is a fact that some of the units of **Cement Industry** have not implemented the **Wage Board recommendations for Cement Industry**; and

(b) if so, what action **Government** propose to take against the defaulting mills?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) On the basis of reports received from **State Governments**, 23 out of the 33 factories have implemented the recommendations fully. The rest have started implementation but some details have still to be settled.

(b) The **State Governments** are taking action to resolve the differences between the parties to secure full implementation.

Shri K. N. Pande: May I know the reason why these factories are not implementing these provisions?

Shri Hathi: 23 have fully implemented them; 10 have partly implemented. There are minor differences regarding putting the workers in various scales.

Shri K. N. Pande: How long will it take? The factories which have already implemented them had also to do these.